

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:119

ANSWERED ON:18.02.2003

ALLOCATION UTILISATION OF FUNDS UNDER RURAL DEVELOPMENT SCHEMES

ANANTA NAYAK;AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;JASWANT SINGH YADAV;VIRENDRA KUMAR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated for rural development schemes during 2002-2003 State/Union Territory-wise and scheme-wise;
- (b) the details of the funds allocated/released/utilised and that remained unspent so far; State-wise;
- (c) whether the Government are aware of the misutilisation of funds meant for these schemes;
- (d) if so, the details of the States indicating the funds misutilised and remained unspent scheme-wise; and
- (e) the steps taken by the Government to ensure for proper utilization of funds under the schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a)&(b) The details of funds allocated, released, utilised and remained unspent so far during the year 2002-03, State-wise and Scheme-wise are given in the Annexure.

(c)&(d) Some complaints regarding misutilisation of funds in the States of Andhra Pradesh, Bihar, Orissa, Uttar Pradesh and Punjab have been received. The Scheme-wise unspent balances during the year 2002-03 are given in the Annexure.

(e) With a view to ensure that the benefits of the rural development schemes reach the targeted persons, the Ministry has developed a comprehensive system of monitoring the implementation of the programmes, including utilization of funds, through mechanisms such as regular visits to the field by officers of the Ministry of Rural Development, meetings of the Performance Review Committee, Periodic Progress Reports from State Government, Concurrent and Quick Evaluation of Programmes etc. Vigilance and Monitoring Committees, with greater role for Members of Parliament, have also been set up at State/District levels. Ministers of Rural Development have also been reviewing the implementation of the programmes and impressing upon the States about the need for effective and faster implementation of the Schemes. Involvement of people in the implementation of the Programmes is also encouraged. The State Governments and UT Administrations have been advised to implement the Four Pronged Strategy comprising creation of awareness about the Schemes, transparency, People's participation and accountability-social audit through the Gram Sabhas to ensure achieving full targets with qualitative improvement in the implementation of Rural Development Programmes.

Annexure

Statement referred in Reply to Lok Sabha Unstarred Question No.119 due for Answer on 18.02.2003

(Rs. in Lakh)

Sl.	Name of Scheme	SGRY-I									
No. State/UT	Allocati	Release	Utilisatio	Unspent	\$	Allocatio	Release	Utilisati	Unspent	\$	
1	ANDHRA PRADESH	3068.31	3706.33	3324.72	1241.53	9451.49	9451.49	6319.93	7874.71		
2	ARUNACHAL PRADESH	127.10	45.39	39.86	188.22	493.74	246.88	321.03	426.91		
3	ASSAM	3302.59	1698.43	1265.41	1984.65	12810.39	6405.20	5621.46	5360.01		
4	BIHAR	7300.00	3219.93	3094.93	10389.72	18926.54	9642.61	11271.33	10919.45		
5	CHHATTISGARH	1620.58	1403.91	1431.14	445.18	5334.11	5300.87	6924.69	1578.87		
6	GOA	50.00	0.00	21.69	65.56	21.79	10.83	N/R	24.91		
7	GUJARAT	1154.96	1064.76	960.65	415.17	3557.64	1768.97	3955.14	-365.14		
8	HARYANA	679.48	827.79	708.59	324.00	2093.06	2093.08	3216.59	-392.71		
9	HIMACHAL PRADESH	286.16	303.54	299.85	126.13	881.48	847.52	390.32	1589.76		
10	JAMMU & KASHMIR	354.16	288.36	325.21	117.13	1090.94	722.48	677.18	914.06		
11	JHARKHAND	2751.41	1295.08	572.73	2579.70	12035.69	7627.14	4078.66	10565.07		

12	KARNATAKA	2317.00	2090.32	2260.47	2102.31	7137.20	7762.18	7650.50	5258.91
13	KERALA	1039.63	1156.39	919.08	616.61	3202.49	1744.06	2162.87	748.43
14	MADHYA PRADESH	3474.22	3430.62	3583.23	1375.01	10359.77	10966.11	10655.51	4925.45
15	MAHARASHTRA	4580.15	4216.68	2856.33	3610.03	14108.68	7012.95	6826.02	6818.40
16	MANIPUR	221.40	0.00	0.00	0.00	860.17	383.38	N/R	907.10
17	MEGHALAYA	248.05	19.38	15.85	216.00	963.63	481.82	266.59	554.12
18	MIZORAM	57.40	57.38	23.00	54.41	222.99	111.50	179.27	69.96
19	NAGALAND	170.16	81.78	79.40	111.93	660.99	330.48	600.26	-180.44
20	ORISSA	3509.50	2946.24	2003.46	1200.46	10810.67	11860.74	7454.24	9364.48
21	PUNJAB	330.22	284.81	243.02	136.90	1017.22	751.98	596.78	639.40
22	RAJASTHAN	1759.38	1457.47	1371.30	1143.28	5419.60	6539.58	7385.13	3429.47
23	SIKKIM	63.55	63.55	60.55	49.45	246.88	123.44	138.10	70.88
24	TAMIL NADU	2713.06	3290.35	2095.89	2027.52	8357.26	9690.92	7232.32	5491.53
25	TRIPURA	399.75	394.79	481.17	45.80	1553.21	776.61	798.28	266.64
26	UTTAR PRADESH	10509.37	4588.55	5563.77	11132.34	31940.92	21355.19	19910.17	28167.40
27	UTTARANCHAL	552.30	491.59	641.96	451.98	2133.31	1623.93	720.65	1841.22
28	WEST BENGAL	3900.11	793.35	3346.41	5353.63	12013.90	5732.78	10223.86	8552.14
29	A & N ISLAND	50.00	0.00	4.49	23.49	50.27	0.00	22.19	17.77
30	CHANDIGARH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	D&DHAVELI	50.00	0.00	0.00	0.00	50.27	26.47	N/R	49.25
32	DAMAN & DIU	50.00	0.00	N/R	63.17	1.68	0.00	N/R	1.58
33	DELHI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	LAKSHADWEEP	50.00	0.00	0.50	44.07	3.35	0.00	N/R	20.84
35	PONDICHERY	50.00	35.91	39.40	37.42	63.68	31.66	70.19	101.06

TOTAL: 56790.00 39252.68 37634.06 47672.80177875.01131422.8125579.26115611.49

SGSY : Swarnjayanti Gram Swarozgar Yojana.
 SGRY-I : Sampoorna Grameen Rozgar Yajana - I.
 \$: Provisional

Statement referred in Reply to Lok Sabha Unstarred Question No.119 due for Answer on 18.02.2003

(Rs. in Lakh)

Name of Scheme	SGRY-II				IAY				
Sl. No.	State/UT	Allocatio	Release	Utilisati	Unspent\$	Allocati	Release\$	Utilisat	Unspent\$
1	ANDHRA PRADESH	9525.83	10295.83	6154.13	9026.23	12070.22	12327.09	13098.11	4831.87
2	ARUNACHAL PRADESH	493.24	228.45	40.34	428.93	569.93	346.07	291.06	407.53
3	ASSAM	12816.04	6407.02	4114.75	6312.30	12823.65	6409.97	4942.19	5466.77
4	BIHAR	17400.97	8174.66	8483.52	7385.07	32787.84	14306.85	14220.49	19551.50
5	CHHATTISGARH	3951.95	4511.95	4701.85	1445.25	2064.05	1543.51	1417.96	850.23
6	GOA	136.57	75.04	103.48	7.84	77.98	39.00	22.83	45.74
7	GUJARAT	4175.66	1642.72	3328.73	-637.77	3468.85	3450.04	301.41	4374.23
8	HARYANA	2197.16	2849.34	3303.07	282.18	1172.95	1163.51	1126.15	304.21
9	HIMACHAL PRADESH	925.31	582.51	536.22	599.26	518.91	358.11	N/R	882.92
10	JAMMU & KASHMIR	1063.89	550.98	560.71	434.31	620.72	302.35	481.22	-47.41
11	JHARKHAND	12793.29	6057.30	2260.42	8768.80	9633.38	4579.15	2446.40	6959.22
12	KARNATAKA	6960.88	7786.06	6756.43	4983.20	6243.52	4761.12	4400.96	3579.51
13	KERALA	3123.04	1634.04	1606.13	1181.17	3868.97	2238.57	2666.96	783.15
14	MADHYA PRADESH	11481.31	10657.15	8246.66	5605.94	7202.92	6009.94	4989.50	2747.69
15	MAHARASHTRA	13894.00	6514.38	6852.98	4901.33	11077.83	6639.73	7067.24	3346.95
16	MANIPUR	859.19	238.51	N/R	238.51	679.51	222.14	178.14	238.49
17	MEGHALAYA	962.59	445.85	264.16	438.18	902.85	505.33	122.88	609.85
18	MIZORAM	222.74	103.16	183.40	64.37	216.73	108.37	89.34	79.84
19	NAGALAND	660.30	246.01	286.80	1.20	582.84	291.42	653.83	-128.36
20	ORISSA	10542.48	11592.48	7438.12	9381.61	9716.97	24363.53	57012.67	16413.38
21	PUNJAB	2443.84	469.68	643.57	242.21	777.00	412.06	562.69	55.28
22	RAJASTHAN	5291.01	6411.01	7350.18	2651.01	3273.06	2642.21	2943.04	1152.17
23	SIKKIM	246.62	123.31	230.70	32.46	156.25	78.13	111.05	12.73
24	TAMIL NADU	8207.15	9285.31	7774.86	4661.58	6061.33	6061.33	5268.15	2558.09
25	TRIPURA	1551.28	718.51	1035.44	534.82	1318.25	659.13	1216.22	82.51
26	UTTAR PRADESH	31302.41	30667.74	19970.09	32253.86	22100.04	13100.65	13072.78	5964.63
27	UTTARANCHAL	2125.56	1127.42	724.13	1284.28	2295.43	1623.49	1044.15	1458.98
28	WEST BENGAL	11715.86	7511.80	10375.28	7204.23	13026.92	9104.64	9910.86	7468.36
29	A & N ISLAND	89.61	42.32	N/R	102.48	146.82	25.82	23.23	88.79
30	CHANDIGARH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	D & N HAVELI	59.00	34.93	N/R	34.93	77.05	0.00	0.00	0.00

32 DAMAN & DIU	28.59	0.00	0.00	0.00	31.89	0.00	0.00	0.00
33 DELHI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34 LAKSHADWEEP	44.81	0.00	5.79	11.54	2.50	2.50	2.75	0.02
35 PONDICHERY	90.82	43.00	70.19	112.40	72.90	72.90	35.26	46.35

TOTAL: 177383.00137028.4113402.13109973.7165640.0123748.6149719.590185.22

SGRY-II : Sampoorna Grameen Rozgar Yajana. - II
IAY : Indira Awaas Yajana.
\$: Provisional

Statement referred in Reply to Lok Sabha Unstarred Question No.119 due for Answer on 18.02.2003.

(Rs. in Lakh)

Name of Scheme

Sl. No	State/UT	ARWSP Allocati	Release	Utilisat	Unspent	TSC# \$Releas	DDP# Release	DPAP# Release	IWDF# Release
1	ANDHRA PRADESH	14865.00	14173.92	10631.00	4353.72	0.00	641.25	4095.49	3808.59
2	ARUNACHAL PD	4977.00	2488.50	1323.31	1274.48	0.00	0.00	0.00	0.00
3	ASSAM	8407.00	5252.50	3346.75	3493.38	0.00	0.00	0.00	310.73
4	BIHAR	7406.00	3703.00	N/R	4140.84	1199.2	0.00	249.75	0.00
5	CHHATTISGARH	2443.00	2443.00	2039.83	403.17	0.00	0.00	1329.32	3795.10
6	GOA	122.00	0.00	10.21	678.28	0.00	0.00	0.00	0.00
7	GUJARAT	6699.00	3393.00	3963.81	-327.84	0.00	3039.44	2690.28	994.89
8	HARYANA	2946.00	1473.00	2288.06	-815.06	125.68	1150.45	0.00	348.79
9	HIMACHAL PD	5643.00	5639.00	2174.51	3464.49	28.65	735.88	370.82	865.14
10	J & K	12388.00	6194.00	4951.35	2439.21	0.00	614.72	222.75	152.38
11	JHARKHAND	3063.00	1531.50	N/R	7587.15	17.95	0.00	553.50	0.00
12	KARNATAKA	12313.00	11724.50	4479.62	9581.89	0.00	1124.03	1826.36	1498.51
13	KERALA	3698.00	1899.30	3102.35	1844.33	0.00	0.00	0.00	57.60
14	MADHYA PD	7159.00	7159.00	3141.54	4656.04	0.00	0.00	4503.76	6003.06
15	MAHARASHTRA	16829.00	8414.50	8717.40	-302.90	0.00	0.00	1294.62	775.88
16	MANIPUR	1826.00	913.00	398.82	1071.90	0.00	0.00	0.00	37.32
17	MEGHALAYA	1957.00	1957.00	639.03	1471.59	0.00	0.00	0.00	0.00
18	MIZORAM	1398.00	699.00	426.24	652.23	0.00	0.00	0.00	177.25
19	NAGALAND	1454.00	1236.00	N/R	1628.40	0.00	0.00	0.00	319.00
20	ORISSA	6225.00	3112.50	636.00	3364.35	124.97	0.00	559.70	723.20
21	PUNJAB	2581.00	2581.00	1476.96	1259.95	52.67	0.00	0.00	0.00
22	RAJASTHAN	26750.00	22395.96	13860.37	17355.94	0.00	5840.63	1279.58	709.66
23	SIKKIM	597.00	597.00	298.40	504.02	0.00	0.00	0.00	142.13
24	TAMIL NADU	6358.00	6358.00	5200.00	2158.00	156.62	0.00	849.13	349.62
25	TRIPURA	1734.00	867.00	1346.32	-31.56	0.00	0.00	0.00	0.00
26	UTTAR PD	13022.00	6511.00	7148.09	6872.09	0.00	0.00	1176.63	1205.66
27	UTTARANCHAL	3083.00	1541.50	N/R	1871.99	0.00	0.00	327.38	335.90
28	WEST BENGAL	8545.00	4272.50	2832.56	1806.51	0.00	0.00	108.00	0.00
29	A & N ISLAND	13.00	0.00	N/R	4.40	0.00	0.00	0.00	0.00
30	CHANDIGARH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	D & N HAVELI	7.00	0.00	N/R	48.41	0.00	0.00	0.00	0.00
32	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
33	DELHI	5.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
35	PONDICHERY	5.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

TOTAL: 184518.0128530.184432.5382509.471705.813146.421437.1022610.41

Funds are not allocated to States/UTs under these Schemes.
Utilisation/unspent balance not reported.
\$: Provisional
ARWSP : Accelerated Rural Water Supply Programme.

TSC : Total Sanitation Campaign.
DDP : Desert Development Programme.
DPAP : Drought Prone Areas Programme.
IWDP : Integrated Wastelands Development Programme.